

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/682/2013**

Jabalpur, this Thursday, the 28<sup>th</sup> day of June, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

L.R. Dinkar  
S/o Shri K.D. Dinkar  
R/o 4\_A Bakhtawar Ramnager  
Near Ajit Club  
Indore 452018 (M.P.)

**-Applicant**

(By Advocate –**Shri S.K. Nandy**)

**V e r s u s**

1. The Chief Managing Director,  
Bharat Sanchar Nigam Ltd.  
Corporate Office, Janpath  
Dr. HC Mathur Lane  
New Delhi 110 001

2. The Chief General Manager (Telecom)  
Bharat Sanchar Nigma Ltd.  
M.P. Circle BSNL Bhawan,  
Hoshangabad Road,  
Bhopal 462015 (M.P.)

3. The General Manager  
Indore Telecom  
Old CTO Compound  
Residency Area  
Indore 452001 (M.P.)

**- Respondents**

(By Advocate –**Shri Suresh Raj**)

**O R D E R (Oral)****By Navin Tandon, AM:-**

Learned counsel for the applicant submits that the relief sought for by the applicant in this Original Application has been granted. However, some of the benefits have still not been given by the respondent-department.

2. The learned counsel for the applicant seeks permission to withdraw this Original Application with liberty to file a fresh Original Application, if any grievance arises.
3. Permission granted.
4. Accordingly, this Original Application is dismissed as withdrawn with liberty as aforesaid.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

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